

(19)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

MA No. 169/96 in CP Sr. No. 3398/95
in OA No. 787/93

Dated: 14.11.1996

Between

V. Srinivasa Rao .. Petitioner

and

1. Shri AK Sinha,
General Manager, SE Railway,
Calcutta-43.

2. Shri R.K.Goesl,
Chief Administrative Officer,
(Constructions)
SE Railway, Bhubaneswar.

3. Shri AS Gupta,
Chief Personnel Officer,
SE Railway, Calcutta-43.

4. Shri V. Somasundaram,
Chief Engineer(Constructions)
SE Railway, Bhubaneswar.

.. Respondents

Mr. D.Gopala Krishna .. Counsel for petitioners
Mr. C. Venkata Malla Reddy,
Standing Counsel .. Counsel for respondents

CORAM

HON'BLE SHRI JUSTICE M.G. CHAUDHARI, VICE CHAIRMAN

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (ADMN.)

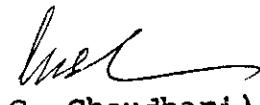
O R D E R

Oral Order (Per Hon'ble Shri Justice M.G. Chaudhari, VC)

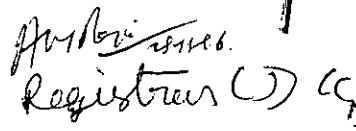
The counsel for the petitioner not present. Mr. Malla Reddy for the respondents.

Mr. Malla Reddy places on record the letter received by him from the respondents dated 4.10.96 which shows that the payment together with interest has been made to the applicant as per the original order. The letter is taken on record. No others, therefore, are necessary on the MA or the CP. MA 169/96 disposed of with no order thereon. CP No. SR 3398/95 disposed of with no order thereon.


(H. Rajendra Prasad)
Member (Admn.)


(M.G. Chaudhari)
Vice Chairman

14.11.1996


Deputy Registrar (D.C.G.)

M.A.169/96
O.A.787/93

To:

1. Sri A.K.Sinha, General Manager, SE Rly, Calcutta-43.
2. Sri R.K.Goel, Chief Administrative Officer, (Constructions) SE Rly, Bhubaneswar.
3. Sri AS Gupta, Chief Personnel Officer, SE Rly, Calcutta-43.
4. Sri V.Somasundaram, Chief Engineer(Construction) SE Rly, Bhubaneswar.
5. One copy to Mr.D.Gopala Krishna, Advocate, CAT.Hyd.
6. One copy to Mr.C.V.Malla Reddy, SC for Rlys, CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy.

pvm.

1 COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 14-11-1996

ORDER / JUDGMENT

M.A/R.A/C. No. 169/96

O.A.No. in CPSR. 3398/95

D.A.No. 787/93. (w.p.)

Admitted and Interim Directdns

Issued.

Allowed.

CP & MA

Disposed of with directions

Dismissed

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

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